

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 11759/2018

OMI & ORS.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH THR. PRINCIPAL SECRETARY INDUSTRIAL
DEVELOPMENT ANUBHAG IV

Respondent(s)

(FOR ADMISSION and I.R. and IA No.65788/2018-EXEMPTION FROM FILING
O.T. and IA No.65786/2018-CONDONATION OF DELAY IN REFILING)

Date : 11-05-2018 This petition was called on for hearing today.

For Petitioner(s) Mr.D.P.Mishra,Adv.
Mr. Rajeev Sharma, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay in re-filing the petition is condoned.

Registry to proceed further.

SANJAY PARIHAR
Registrar

SB